NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No. 57/2017 IN CP NO. 192/2016 RT No. 71/Chd/Pb/2017 (Decided matter)

M/s. Nilka	ımal Limited.	,Petitioner.
	Ve	ersus
M/s. U.I. Beverages Pvt. Ltd.		Respondent.
Present:	Mr. Gurpreet Singh, Advocate for petitioner. None for respondent.	

Learned counsel for the petitioner seeks to have further instructions. List the matter on 19.05.2017.

(Justice R.P. Nagrath) Member (Judicial)

May16, 2017 saini